

Statutory Minimum Price of Sugarcane

8973. SHRI M. N. REDDY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the future policy of Government in regard to "Statutory Minimum Price" of Sugarcane for the year 1969-70 crushing season and when it is likely to be announced ;

(b) the reasons for delay in announcing the minimum price of Sugarcane for the coming season 1969-70 ;

(c) whether Government have ascertained the precise cost of cultivation of sugarcane in Andhra Pradesh and other States ; and

(d) if so, the details thereof with reference to various States ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). The question regarding fixation of a statutory minimum sugar cane price for the season 1969-70 is under examination and an announcement is likely to be made very shortly.

(c) and (d). Studies on cost of cultivation of sugarcane in the major sugarcane growing States were carried out by the erstwhile Indian Central Sugarcane Committee during the period 1955-1963. The following table shows the periods of studies and the estimated expenses in cash and kind involved for different States. These expenses include value of family labour put in cultivation but do not include other expenses :

State	Period	Estimated ex- penses per acre (in Rupees)
Andhra Pradesh	1955-58	663.72
Mysore	1960-63	1007.27
Maharashtra	1956-59	1338.05
Punjab (Eastwhile)	1955-58	372.87
Uttar Pradesh	1955-58	334.46
Bihar	1955-58	367.64

Cultivation of Sugarcane

8974. SHRI M. N. REDDY : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total area under Sugarcane culti-

vation in different States at present and the relative increase or decrease in the area during last three years, State-wise ;

(b) the number and names of All India organisations of Sugarcane growers, if any, and the Organisations and Associations in various States ; and

(c) whether any Conference of Sugarcane Growers was held at All India level in the recent past under the aegis of his Ministry or other official agency and if so, the details of decisions taken therein ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) The required information is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-1054/69]

(b) There is no All-India organisation of sugarcane growers, Information in respect of organisations and associations in various States is, however, being collected from the State Governments and will be placed on the Table of the Sabha as soon as the same is available.

(c) No, Sir.

12.26 hrs.

PAPERS LAID ON THE TABLE

Metalliferous Mines (First Amend- ment) Regulations, 1969

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI BHAGWAT JHA AZAD) : I beg to lay on the Table a copy of the Metalliferous Mines (First Amendment) Regulations, 1969, published in Notification No. G. S. R. 1016 in Gazette of India dated the 26th April, 1969, under sub-section (7) of section 59 of the Mines Act, 1952. [Placed in Library. See No. LT-1036/69].